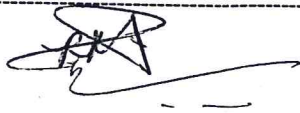


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

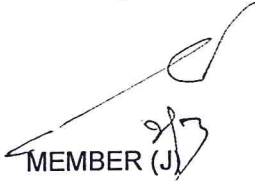
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

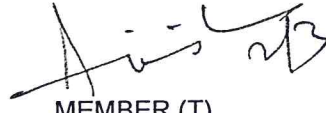
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 682/16	IA 13/17 in Sl.No.19/ 2017	Hearing	391 394	e-Mudra Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM		SIGNATURE
		(PETITIONER)	(RESPONDENT)	
1.	P.K. ARJUN J. Sagar Associates	For Petitioner		

Counsel for the petitioner is present. He requested time. List it on 09.03.2017.


MEMBER (J)


MEMBER (T)